



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 27.11.2025

NOTICE

Please take notice that the following matter listed in the Court – II on 26.11.2025 was not taken up. The next date of hearing in the matter is **09.12.2025**.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 481 of 2024 & I.A. No. 1512, 1697 of 2024 (With Defects) Part Heard	Rajiv Nemidas Sangoi & Anr. Vs. Jitender Kumar Jain & Ors.	Shwetal Shepal	Ravinder Kr. Rawat- R1 Harshit Khare Prafull Saini- R2

By order of Hon'ble Chairperson
-Sd/-
Registrar (I/c)